



\$~20 to 29

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **W.P.(C) 11947/2019**  
DELHI FACTORY OWNERS' FEDERATION ..... Petitioner  
versus  
LT. GOVERNOR OF NCT OF DELHI AND ORS..... Respondents

21

+ **W.P.(C) 12053/2019**  
OKHLA CHAMBER OF INDUSTRIES ..... Petitioner  
versus  
LT. GOVERNOR OF NCT OF DELHI AND ORS..... Respondents

22

+ **W.P.(C) 12097/2019**  
HOTEL AND RESTAURANT ASSOCIATION OF NORTHERN  
INDIA ..... Petitioner  
versus  
LT. GOVERNOR OF DELHI GOVT. OF NCT OF DELHI AND  
ORS. .... Respondents

23

+ **W.P.(C) 12098/2019**  
CONNER INSTITUTE OF HEALTHCARE AND RESEARCH  
CENTRE PVT. LTD. AND ANR. .... Petitioners  
versus  
LT. GOVERNOR OF DELHI GOVT. OF NCT OF DELHI AND  
ORS. .... Respondents

24

+ **W.P.(C) 12099/2019**  
INDIAN SPINAL INJURIES CENTRE ..... Petitioner  
versus  
LT. GOVERNOR OF DELHI GOVT. OF NCT OF DELHI AND  
ORS. .... Respondents



25

+

**W.P.(C) 12106/2019**

ASSOCIATION OF GOLD LOAN COMPANIES (INDIA)

..... Petitioner

versus

LT. GOVERNOR OF DELHI GOVT. OF NCT OF DELHI AND  
ORS.

..... Respondents

26

+

**W.P.(C) 12206/2019**

INDRAPRASTHA MEDICAL CORPORATION LIMITED

..... Petitioner

versus

LT GOVERNOR OF DELHI & ANR

..... Respondents

27

+

**W.P.(C) 12224/2019**

THOMSON PRESS (INDIA) LTD.

..... Petitioner

versus

LT. GOVERNOR OF DELHI GOVT. OF NCT OF DELHI AND  
ORS.

..... Respondents

28

+

**W.P.(C) 906/2020**

AUTOMOBILE TRADERS ASSOCIATION OF DELHI (ATAD)

..... Petitioner

versus

LT. GOVERNOR OF DELHI GOVT. OF NCT OF DELHI AND  
ANR.

..... Respondents

29

+

**W.P.(C) 5892/2022**

M/S BRITISH ENGINEERS

..... Petitioner

versus

THE GOVERNMENT OF NCT OF DELHI

..... Respondent

Presence: Mr Harvinder Singh, Advocate for  
petitioners in items 20 to 25 and 27.

*W.P.(C) 11947/2019 & connected matters*

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Ms Abhilasha Sharma and Mr Ankur Sharma, Advocates for petitioner in item 26.  
Mr Diwakar, Advocate for petitioner in item 28.  
Mr Triloki Pandit, Advocate for respondent nos.2 to 24 in item 29.

**CORAM:**  
**HON'BLE MR JUSTICE RAJIV SHAKDHER**  
**HON'BLE MR JUSTICE AMIT BANSAL**

**ORDER**

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**28.05.2024**

**[Physical Hearing/Hybrid Hearing (as per request)]**

1. Counsel for the parties say that adjudication in SLP No.26185-26228/2018 is pending.
2. Accordingly, at the request of counsel for the parties, list the matters on 24.09.2024.

**RAJIV SHAKDHER, J**

**AMIT BANSAL, J**

**MAY 28, 2024/ tr**

*W.P.(C) 11947/2019 & connected matters*

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